

**DIVISION BENCH**

**S-19**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/92(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	RAKESH RANJAN SHRIVASTAVA Vs. M/S SHYAMA BHAGWATI INFRASTRUCTURE PRIVATE LIMITED		
Under Section	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Amritam Mandal, Advocate** | **For the Petitioners**  
**Mr. Aditya Mandal, Advocate** |  
**Mr. Biswajeet Das, Advocate** |

**ORDER**

Ld. Counsel for the petitioner present.

Registry is directed to issue notice to the respondents to appear in this matter.

List this matter on **21/09/2021**.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

vc